

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:2855  
ANSWERED ON:21.03.2002  
GUJARAT GAS ACT  
MADHUSUDAN DEVRAM MISTRY

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether the Government of Gujarat has sent a bill of "Gujarat Gas Act" for approval;
- (b) if so, whether the Government is likely to clear the proposed Gas Act of Gujarat State;
- (c) if so, the time by when it is likely to be cleared; and
- (d) if not, the reasons thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINIS  
PARLIAMENTARY AFFAIRS (SHRI SANTOSH KUMAR GANGWAR)

(a) No, Sir. However, the Government of Gujarat have enacted with the assent of the Governor the Gujarat Gas (Regulation of Transmission, Supply and Distribution) Act, 2001, as published in the Gujarat Government Gazette Extra Ordinary dated April 28, 2001.

(b) to (d) Government of India had decided to make a Presidential Reference to the Supreme Court on the constitutional validity of the State Act and the matter is being heard by the Supreme Court. Therefore, the question of clearance to the Gas Act by Government of India does not arise.